

2

(4)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/18/2017  
NAME OF THE PETITIONER(S) : S. MURUGANANDHAM  
NAME OF THE RESPONDENT(S) : CHICKO FOODS PRIVATE LIMITED  
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

CT. SELVAMANI ACA. Chartered Accountant.	Authorized Representation for Petitioner	
Anand, Sany & Dhruva rep by Dhruva	Counsel for Respondent No. 4	

ORDER

Shri C T Selvamani, Chartered Accountant, representing the petitioner present and submitted that he has sent notice to R5 & R6 and filed an affidavit in proof of the same. No representation on behalf of R5 & R6. Shri Dhruva, counsel representing R4 present and sought time for filing counter. Counsel for petitioner filed a CA for production of documents by R4, copy of the same is served to the other side for filing counter. Time extended at request. Put up on 04.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)